

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Diary No(s) . 25777/2017

(Arising out of impugned final judgment and order dated 22-03-2017
in ITA No. 1716/2014 passed by the High Court of Judicature at
Bombay)

COMMISSIONER OF INCOME TAX I

Petitioner(s)

VERSUS

INOX AIR PRODUCTS LTD.

Respondent(s)

(IA No.80518/2017-CONDONATION OF DELAY IN FILING)

Date : 04-09-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. A.N.S.Nadkarni,ASG
Mr. S.A.Haseeb,Adv.
Mr. Meru Sagar Samantray,Adv.
For Ms. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(Civil) No.17847/2015.

(ANITA MALHOTRA)
COURT MASTER

(SUMAN JAIN)
COURT MASTER